

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.203/00516/2018**

Jabalpur, this Friday, the 26<sup>th</sup> day of July, 2019

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Anurag Nigam S/o Shri Bheem Pratap Nigam, Aged about 45 years, Working as CRS/SECR R/o Behind State Bank of India, Raj Kishore Nagar, Bilaspur (C.G.) 495004  
Mobile No.8120696238 -Applicant

(By Advocate –**Shri A.V. Shridhar**)

**V e r s u s**

1. Union of India, through General Manager South East Central Railway Bilaspur (C.G.) 495004
2. Chief Personnel Officer, South East Central Railway Bilaspur (C.G.) 495004
3. Sr. Divisional Commercial Manager, South East Central Railway Bilaspur (C.G.) 495004
4. Sr. Divisional Personnel Officer, South East Central Railway Bilaspur (C.G.) 495004
5. Divisional Personnel Officer, South East Central Railway Bilaspur (C.G.) 495004 - Respondents

(By Advocate –**Shri Sapan Usrethe**)

**O R D E R (Oral)****By Navin Tandon, AM:-**

Learned counsel for the respondents has filed M.A. No.203/906/2019 for taking additional documents on record, wherein it has been informed that the applicant has gone on “Inter Railway Transfer” on own request on 02.04.2019 and therefore this Original Application may be dismissed as having rendered infructuous.

2. Learned counsel for the applicant agrees to the submission made by the respondents.
3. Accordingly, this Original Application is dismissed as having rendered infructuous.

**(Ramesh Singh Thakur)  
Judicial Member**

**(Navin Tandon)  
Administrative Member**

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